



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,28th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Rev.P./402/2018	MD. AFJAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM
2	Crl.Pet./14/2019	RUPCHAND ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
3	Crl.Pet./1363/2019	KADAMI CHETIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. D BORAH MR. L N DIHINGIA MR. A BARUAH	PP, ASSAM
4	WP(C)/4379/2022	SUBHAS BHATTACHARJEE Versus THE STATE OF ASSAM AND 8 ORS.	MR B M DEKA MS P THAPA MS D MAHANTA	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 28/10/2022

1)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
2)	MR I AHMED	18-09-2022	To	31-10-2022
3)	MS. J PAUL	13-10-2022	To	30-10-2022
4)	MR. V K CHOPRA	26-10-2022	To	01-11-2022
5)	MR. N J GOGOI	19-10-2022	To	19-11-2022
6)	MR. O P BHATI	20-10-2022	To	12-11-2022
7)	MR. D SAHU	19-10-2022	To	30-10-2022
8)	MR M Z AHMED	20-10-2022	To	31-10-2022
9)	MR G BAISHYA	26-10-2022	To	28-10-2022
10)	MR D K DAS	19-10-2022	To	28-10-2022
11)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
12)	MR. A DHAR	27-10-2022	To	28-10-2022
13)	MD. A J ATIA	31-10-2022	To	10-11-2022
14)	MR D K BORDOLOI	27-10-2022	To	28-10-2022
15)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
16)	MR. A CHAMUAH	06-11-2022	To	19-11-2022



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP(IO)/261/2019	JASMINE HUSSAIN AND ANR. Versus NARAYAN BISWAS AND 6 ORS.	MR. K KALITA MR. D NATH MR D KALITA	MR. R J BORDOLOI MR. R ALI
2	CRP(IO)/2/2021	GOBINDA CH DAS Versus SMTI. IRA DAS AND 30 ORS	MR H MAURYA MR. M MALAKAR MS A KALITA	MR. SHEELADITYA MR G BHARADWAJ (R13, R14)
3	Tr.P.(C)./29/2021	RAJANI JALAN MODI Versus MINTU MODI	MR. A ALAM MD. R ALI MR. M ALAM	
4	Crl.Pet./746/2021	SAILEN RABHA Versus THE STATE OF ASSAM AND ANR.	MR. B K DAS MR. B PHUKAN	PP, ASSAM

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